AYUSH DOCTORS

3296. SHRI SURESH PUJARI:

Will the Minister of AYUSH be pleased to state:

(a) the number of AYUSH doctors working under Rashtriya Bal Swasthya Karyakram (RBSK) and National Health Mission (NHM) across the country;

(b) whether the Government is considering to declare the said AYUSH doctors as core employees under its Ministry; and

(c) whether the Government proposes to provide Human Resource Management System (HRMS) Id to all the RBSK AYUSH doctors; and

(d) if so, the time by which it is likely to be completed?

ANSWER

THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)

(a) Total number of AYUSH doctors working under National Health Mission (NHM) including Rashtriya Bal Swasthya Karyakram (RBSK) are 28500. Detail of AYUSH doctors working under NHM is placed at Annexure ‘A’.

(b) All AYUSH doctors engaged under NHM work for the health systems and their respective health departments. Public Health and Hospitals is a State Subject and the responsibility for strengthening of healthcare system lies with respective State/UT Governments. However, Ministry of Health and Family Welfare, Government of India under NHM provides financial and technical support to the States/UTs to strengthen their healthcare systems based on the Programme Implementation Plans (PIPs) submitted by the States/UTs within their overall resource envelope.

(c) & (d) Human Resource Management System (HRMS) is a system for all Human Resources in the Health Department. All categories of Human Resources both regular and contractual including RBSK AYUSH doctors are to be part of HRMS. Health being a State subject, the implementation of HRMS is in the domain of State governments.
Annexure ‘A’

Details of State-wise AYUSH Doctors working under National Health Mission (NHM)

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<th>Sl.no.</th>
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**Total** 27737